

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014  
AND  
APPEAL NO. 120 OF 2014**

**Dated: 12<sup>th</sup> January 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014**

**In the matter of:**

**Madhya Pradesh Power Generating Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. K. Tripathi  
Ms. Poorva Saigal  
Mr. A. K. Dubey

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1  
  
Mr. Pradeep Misra  
Mr. Suraj Singh  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. G. Umapathy  
Mr. Aditya Singh  
Mr. K. K. Agrawal  
Mr. Dilip Singh for R-5

**APPEAL NO. 120 OF 2014**

**In the matter of:**

**M. P. Power Management Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. Aditya Singh  
Mr. K. K. Agrawal  
Mr. Dilip Singh

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. Pradeep Misra  
Mr. Suraj Singh for **UPPCL**

Ms. Poorva Saigal  
Mr. Arvind Kumar Dubey for R-5

**ORDER**

Post these matters for hearing on **12.02.2018**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*tpd/vg*